

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 196 OF 2016

IN

DFR NO. 854 OF 2013

Dated: 19th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M. P. Power Management Co. Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Manoj Dubey

Counsel for the Respondent(s) : -

ORDER

**IA NO. 196 OF 2016
(Appl. for condonation of delay)**

Issue fresh notice to Respondent Nos. 38 and 51 returnable on 14.02.2017. Dasti, in addition, is permitted.

List the matter on **14.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**